

IN THE HIGH COURT OF JHARKHAND AT RANCHI

(Criminal Appellate Jurisdiction)

Criminal Appeal (DB) No. 539 of 2013

Matheus Tudu

.....Appellant

Versus

The State of Jharkhand

... Respondent

(Through V.C.)

CORAM: HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR

HON'BLE MR. JUSTICE RATNAKER BHENGRA

For the Appellant : Mr. Peeyush Krishna Choudhary, Advocate

For the State : Mr. Shekhar Sinha, PP

Order No. 16/ Dated: 13th April, 2021

This is a part heard matter.

On request, post this matter on 19.04.2021 to be listed as first case.

(Shree Chandrashekhar, J.)

(Ratnaker Bhengra, J.)